

**Central Administrative Tribunal, Allahabad
Bench, Allahabad**

ORIGINAL APPLICATION NO.330/00291/2013

This the 20th day of January, 2020

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Devendra Chaudhary, Member (A)**

R.S. Singh son of late Ram Nath Singh resident of HIG, 226, Preetam Nagar, Allahabad-211011 & five others

.....Applicants
By Advocate -None

V E R S U S

1. Union of India through Secretary, Ministry of Finance, Department of Expenditure , North Block, New Delhi and others

Respondents
By Advocate : None

ORDER

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the applicant.

2. Sri V.K. Shukla advocate for respondents is present.

3. Today, neither the applicant nor his counsel is present to pursue his case. It appears that applicant is no more interested to pursue his case.

4. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

**(Devendra Chaudhary) (Justice Bharat Bhushan)
Member (A) Member (J)
HLS/-**

